

ITEM NO.801

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13703-13704/2019

(Arising out of impugned final judgment and order dated 02-04-2019 in WP No. 3673/2018 and order dated 02-05-2019 in RPL No. 20/2019 passed by the High Court Of Judicature At Bombay)

BENEDICT DENIS KINNY

Petitioner(s)

VERSUS

TULIP BRIAN MIRANDA & ORS.

Respondent(s)

(FOR I.R. and IA No.88581/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.88582/2019-EXEMPTION FROM FILING O.T.)

Date : 04-02-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Sudhanshu S. Choudhari, AOR [Mentioned by]

For Respondent(s) Mr. Dilip Annasaheb Taur, AOR

M/S. J S Wad And Co.

UPON hearing the counsel the Court made the following

O R D E R

List the matters tomorrow (05.02.2020).

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER